

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-107/(MB/2018)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: Tristar Container Services (Asia) Pvt. Ltd.

v/s.

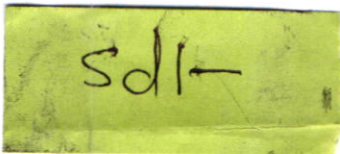
Elektrans Shipping Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

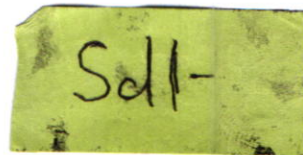
Order

16. C.P. (IB)-107/(MB/2018)

By the order of this bench, the case is adjourned to
09.07.2018.



V. NALLASENAPATHY
Member (Technical)



M.K. SHRAWAT
Member (Judicial)